



**Government of Jammu and Kashmir
Revenue Department
Civil Secretariat, Jammu/Srinagar**

Notification

Jammu, the 16th, February, 2017

SRO 59 :- In exercise of the powers conferred by section 5 of the Jammu and Kashmir Land Revenue, Act, Samvat, 1996 and in partial modification of notification SRO 430 dated 21st October, 2014, the Government hereby create a new Sub-Division at Bijbehara in District Anantag.

Consequent upon the above creation, the Government hereby defines the territorial limits of the newly created Sub Division as under:-

| S.No | Name of the Sub-Division | Headquarter | Territorial limits of the Sub-Division |
|-------------|---------------------------------|--------------------|--|
| 1 | Bijbehara | Bijbehara | 01. Tehsil Bijbehara 02. Tehsil Srigufwara excluding Patwar Halqa Srigufwara, which shall continue to form part of Sub-Division Pahalgam. |

By order of the Government of Jammu and Kashmir.

Sd/-

(Mohammad Ashraf Mir)

Commissioner/Secretary to Government
Revenue Department

No:-Rev/S/325/2016

Dated:- 16-02-2017

Copy to the:-

1. All Financial Commissioners.
2. All Administrative Secretaries to the Government.
3. Principal Secretary to the Hon'ble Chief Minister.
4. Director General of Police, J&K.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Financial Commissioner, Revenue, J&K, Jammu.
7. Principal Secretary to the Hon'ble Governor.
8. Chief Electoral Officer, J&K, Jammu.
9. Divisional Commissioner, Jammu/Kashmir.
10. Commissioner Survey and Land Records (Ex-Officio Settlement Commissioner, J&K).
11. Custodian General, J&K, Jammu.
12. All Heads of Departments.
13. All Deputy Commissioners.
14. Director Information, J&K, Jammu.
15. Director Estates, Civil Secretariat, Jammu.
16. Special Secretary to Chief Secretary.
17. All Regional Directors Survey and Land Records (Ex-officio Settlement Officers).
18. Relief & Rehabilitation Commissioner, Migrants.
19. OSD to Hon'ble Minister for Revenue.
20. Special Assistant to HMoS for Revenue.
21. Private Secretary to Commissioner/Secretary to Govt. Revenue Department.


(Gh. Rasool) KAS

Deputy Secretary to the Government
Revenue Department